

THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated -24-03-2018

**PROCEEDINGS**

Judiciary –Promotion of Munsiff-Magistrates as Sub Judges / Chief Judicial Magistrates –  
Consequential Transfers and Postings – Orders issued.

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Read: Memo of charges No.I-2/ 86449/2016/I-1 and I-2/22760/2017/I-1 dated 13-10-2017 issued  
by the High Court.

**ORDER NO. B1(A)-43277/2016**

For filling up the vacancies of Sub Judge/Chief Judicial Magistrates in the Subordinate Judiciary, the High Court has decided to promote the Munsiff-Magistrates at Sl.No.1 to 6 as Sub Judges/Chief Judicial Magistrates. Accordingly, the officers at Sl. No. 1 to 6 in Column II are promoted and posted as shown against their names in column III. They will hand over charge of their office to the officers at Column IV and take charge in their respective stations from the officers shown in column V .

The promotion of Sri.Rajesh R., Judicial Magistrate of First Class-II, Kollam has been deferred in view of the disciplinary action/proceedings pending against him.The seniority of the officers at Sl.Nos.1 to 6 in the cadre of Sub Judges/Chief Judicial Magistrates will be subject to the outcome of the disciplinary proceedings against Sri.Rajesh R.

Consequent to the above postings and as part of the transfer & posting of the Judicial Officers, the officers at Sl.Nos. 7 to 16 are transferred and posted to the vacancies in the Subordinate Judiciary as shown below:

I	II	III	IV	V
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Smt.Subitha Chirackal, JMFC, Kothamangalam	Addl.Sub Judge, Kollam	JMFC-(Temp.), Kothamangalam	Smt.Saima P.S. (Sl.No.10)
2	Smt.Rekha R., JMFC-III, Kottayam	Sub Judge, Perumbavoor	JMFC-I, Kottayam	Smt.Prasanna Gopan (Sl.No. 11)
3	Sri.Unnikrishnan K.G., JMFC, Irinjalakkuda	Sub Judge,Tirur	Addl.Munsiff, Irinjalakkuda	Sub Judge,Manjeri
4	Smt.Lisha S., JMFC-V, Kozhikode	Addl.Sub Judge-I, Thrissur  After General transfer,2018 as Sub Judge,Pala	JMFC-I, Kozhikode.	Addl.Sub Judge-II, Thrissur

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I	II	III	IV	V
5	Smt.Mini R., Prl.Munsiff,Thrissur	Secretary DLSA,Manjeri.	Addl.Munsiff-II, Thrissur	The officer holding the charge of Secretary DLSA, Manjeri.
6	Smt.Fathima Beevi A., JMFC, Karunagappally	Sub Judge, Karunagappally	Nyayadhikari, Gram Nyayalaya, Chavara	Prl.Sub Judge, Kollam
7	Sri. A.M. Basheer, Sub Judge, Karunagappally	Secretary, DLSA, Ernakulam	Prl.Sub Judge, Kollam	The officer holding the charge of Secretary, DLSA, Ernakulam
8	Sri.S.Sudeep, Prl.Sub Judge, Ernakulam	Secretary, DLSA, Kottayam	Addl.Sub Judge-I, Ernakulam	The officer holding the charge of Secretary, DLSA,Kottayam
9	Sri.Shibu M.P., Dy.Registrar,KAT,Addl.Bench, Ernakulam	Prl.Sub Judge, Ernakulam	On relief from the present post	Addl.Sub Judge-I, Ernakulam
10	Smt.Saima P.S., Addl.Sub Judge,Kollam	Prl.Sub Judge, Kollam	Smt.Subitha Chirackal, (Sl.No.1)	Assume charge
11	Smt.Prasanna Gopan, Sub Judge,Perumbavoor	Sub Judge, Mavelikkara	Smt.Rekha.R (Sl.No.2)	Sub Judge, Chengannur
12	Sri.Dinesh M.Pillai, Sub Judge, Pala	Secretary, DLSA, Thodupuzha <b>(After General Transfer,2018)</b>	Addl.Sub Judge, Kottayam	Officer holding the charge
13	Sri.Suresh T.K.,Addl.CJM, Thiruvananthapuram	Addl.Sub Judge-II, Thiruvananthapuram	He will interchange the charge with Sri.Joseph.P.S(Sl.No.14)	
14	Sri.Joseph P.S., Addl.Sub Judge-II, Thiruvananthapuram	Addl.CJM, Thiruvananthapuram	He will interchange the charge with Sri.Suresh T.K.(Sl.No.13)	
15	Sri.Shanavas.A., JMFC(Temp.),Sasthamcottah	JMFC(Temp.), Paravur	Munsiff-Magistrate , Sasthamcottah.	Sri.Renjith Rajan (Sl.No.16)
16	Sri.Renjith Rajan, JMFC(Temp.),Paravur	JMFC(Temp.), Sasthamcottah.	Sri.Shanavas.A (Sl.No.15)	Munsiff-Magistrate, Sasthamcottah.

The officers at Sl.Nos. 5,6,7,8,9 and 12 will be relieved from their posts only on receipt of Government Orders in this regard .

The Officers at Sl.Nos.2,3,6,7,8,9,10,11 and 14 are eligible for Special Pay for extra administrative work @ Rs.1,875 /- per month in their new posts.

The Officers at Sl.No.15 and 16 are eligible for Special Pay for extra administrative work @ Rs.1250 /- per month in their new posts.

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The officers at Sl.Nos. 7,8,9,10,11,12,13,14 and 16 are not eligible for transfer grant.

All officers at column IV will continue to hold their full additional charges, till new officers take charge/or until further orders.

In the event of a relieving officer/relieved officer happened to be absent on the date of his/her taking charge/handing over charge, the respective officer may take /hand over charge from the officer who has been placed in full additional charge of the relieving /relieved officer in the day of absence.



( By Order )

K Haripal  
Registrar( Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(16 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl.Chief Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy,Athani,Aluva.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The District Judges and Chief Judicial Magistrates of the 14 Districts.  
The Officers and courts concerned.  
The Private Secretary to the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B1(D),B2(A), B3(A) B4(A), B5(A), C1, D2 , E1 & I1 seats & e-Courts Cell,  
High Court.  
The Administrative Records Section, High Court ( 2 copies )  
The Kerala Judicial Academy, High Court.  
The Computer Cell, High Court (For uploading in the High Court website)

Copy submitted to :

The Honourable the Judges